

plan to stop these exports. The hon. Member does not want the export. Then what does it matter to which countries these ores go. The object is not to allow it to be exported.

Shri Nath Pai: I am sorry, Sir, the processed matter we want to be exported because that brings more foreign currency. It is in the raw form that we do not want it to be exported. That is the intention of the question.

Mr. Speaker: That may be true, but how does it arise?

Shri Nath Pai: It is perfectly legitimate to ask to what countries the exports are made.

Shri Kanungo: Export of iron ore is made to Germany, Belgium, Czechoslovakia, Japan and other countries. Manganese is exported to U.K., Sweden, Norway, Western Germany, France, Italy, Canada, USA and other countries.

Shri Nath Pai: Is it a fact....

Mr. Speaker: Does he have any particular country in view?

Shri Nath Pai: I am not putting another supplementary on that, this is a supplementary arising out of the main question. Is it a fact that a large number of applications for licences for prospecting manganese and iron ore in this district is lying pending disposal and, if so, what steps are being taken to expenditure the issue of the licences?

Shri Kanungo: Applications for licences are there, and they are disposed of according to the policy announced by the Government in July.

Shri Thimmaiah: May I know what available quantity of this manganese ore is allowed to be exported? May I also know whether any complaint has been received by the Government that stocks are held up for want of export facilities?

Shri Kanungo: There are no accumulation of stocks, particularly in Mysore.

Shri Gajendra Prasad Sinha: May I know whether it is the policy of the Government to...

Mr. Speaker: Order, order, we will go to the next question.

Tribhuvan Rajpath

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*1790. { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Tribhuvan Rajpath connecting India and Kathmandu, recently completed and formally handed over to the Government of Nepal by the Indian Military Mission has been blocked and breached by land slides at several places;

(b) if so, the nature and extent of damage caused; and

(c) whether it is a fact that the Mission which has left Kathmandu has been asked to go back to repair the Rajpath?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (c). No, Sir.

No serious land slides have taken place on Tribhuvan Rajpath and it has throughout been open to vehicular traffic. The road was constructed by Indian Army Engineers who have returned to India in July this year after handing over the road to the Government of Nepal. They have not been asked to go back to repair the road. The Central P.W.D. of the Government of India will maintain the road for another two years.

The Indian Military Mission, which is still at Kathmandu was not, in any way, connected with the construction of the road.

Shri Radha Raman: May I know whether the military personnel who constructed this road at Nepal are in any way expected to attend to any breach if it occurs in the future?

Shrimati Lakshmi Menon: It has already been stated in the answer that the Central P.W.D. will look after the road for the next two years.

Shri Shree Narayan Das: May I know whether the expenditure incurred for the maintenance and repair of this road will be borne by the Government of India or by the Government of Nepal?

Shrimati Lakshmi Menon: It is a part of the Government of India's responsibility under the Colombo Plan to construct this road and maintain it for two years.

श्री गंगानगर जिले में विस्थापित व्यक्तियों का पुनर्वास

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* १७६१. { श्री पहाड़िया :
श्री प० ला० बाक्याल :

क्या पुनर्वास तथा अल्प-संख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) श्री गंगानगर जिले के भूमिहीन हरिजन और गैर-हरिजन विस्थापित व्यक्तियों को खेती के लिये जमीन देकर बसाने के लिये सरकार ने क्या कार्यवाही की है ,

(ख) क्या सरकार को विदित है कि श्री गंगानगर में अनेक विस्थापित व्यक्ति बिना किसी सरकारी सहायता के पड़े हुये हैं ; और

(ग) यदि हा, तो क्या इन विस्थापित व्यक्तियों को सहायता देने के लिये कार्यवाही करने का सरकार का विचार है ?

पुनर्वास तथा अल्प-संख्यक कार्य मंत्री (श्री मेहर खन्व जन्ना) : जिला गंगानगर में दोनों, दावेदार और गैर दावेदार शरणार्थियों को, जिन में हरिजन भी शामिल हैं, निकासी कृषि जमीनें दी गई हैं ।

(ख) और (ग) मन १९५५ के अधिनियम में लोक सभा के एक सदस्य ने मंत्रालय को एक सूची भेजी थी जिन में उन व्यक्तियों

के नाम थे जिन्हें कोई जमीन नहीं दी गई । पड़ताल करने पर यह सूची अधूरी पाई गई, क्योंकि इसमें रजिस्ट्रेशन, दावेदार, गैर-दावेदार और पता आदि जैसी जरूरी बातों की तफसील नहीं दी गयी थी । हमें मालूम हुआ है कि जांच कराने के लिये राज्य सरकार अधूरी तफसीलों को पूरा करने के लिये माननीय सदस्य के साथ पत्र व्यवहार कर रहा है ।

श्री पहाड़िया : मैं जानना चाहता हूँ कि गंगानगर जिले में अब तक ऐसे कितने भूमिहीन हरिजन और गैर-हरिजन शरणार्थी हैं जिन्हें जमीन दे दी गई है और कितनों को अभी तक नहीं दी गई है ?

श्री मेहर खन्व जन्ना : हमने गंगानगर में इस वक्त तक १७,६७७ फेमिलीज को जमीन दी है और उसमें कितने हरिजन हैं और कितने गैर-हरिजन, यह हम नहीं जानते क्योंकि हमने रिहेबिलिटेशन के मामले में हरिजनों और गैर-हरिजनों में कोई सास तमीज नहीं की है :

श्री प० ला० बाक्याल : जो अधूरी सूची भेजे दी है, उसको मैं पूरा करने के लिए तैयार हूँ और एक पूरी सूची भेजने की तैयार हूँ । मैं जानना चाहता हूँ कि उनको बसाने के लिये सरकार की ओर से क्या प्रबन्ध किया जाएगा ?

श्री मे र खन्व जन्ना : आज इस वक्त तो इसका जवाब देना मुश्किल है । १७,००० के करीब परिवारों को जिला गंगानगर में बसाया जा चुका है और जो क्लेमेट्स हैं उनको देन के लिए भी हमारे पास जमीन नहीं है । ऐसी सूरत में गैर-क्लेमेट्स की तो बारी भेरे खयाल में बहुत मुश्किल से ही भाने वाली है ।

Sardar Iqbal Singh: May I know whether the Government has any figures of the evacuee land which is in the possession of local persons in Rajasthan?